

# TRIPURA GAZETTE

सत्यमेव जयते

Published by Authority  
**EXTRAORDINARY ISSUE**

Agartala, Friday, January 1, 2021 A. D. Pausa 11, 1942 S. E.

PART -- II Advertisements and Notices

**BEFORE THE NOTARY PUBLIC  
AGARTALA : WEST TRIPURA.**

**AFFIDAVIT**

I, **KUMARY MOUSUMI DEB, D/O. Late Ranu Deb and Smt. Dalia Barman (Deb)** resident of Bhati Abhoynagar, Cantonment Road, P.O. Agartala, P.S. West Agartala, Dist. West Tripura, aged about : 18 years, by faith-Hinduism, by profession- Study, a citizen of India, do hereby solemnly affirm on oath and declare as follows:-

1. That, my good name is **KUMARY MOUSUMI DEB** and my nick name or pat name is **KUMARY RUBAI DEB** and I am the sole issue of my parents.  
..... This is true.

2. That, after the death of my father in the year 2004 from my paternal house at Bhati Abhoynagar, Cantonment Road, Agartala my mother took shelter to her paternal house accompanying me at North Badharghat Agartala when I was a Child of 2(two) years.  
..... This is true.

3. That, in the year 2011 a partition case was instituted by one of the shareholders namely Sri Bhanu Deb, S/O. Lt Naresh Chandra Deb in the Ld. Civil Court Agartala regarding homestead landed property of my Grand father Lt. Naresh Chandra Deb where due to mistake of plaintiff my nick name was written as **KUMARY RUBAI DEB** in place of my good name **KUMARI MOUSUMI DEB** and the case decreed on the basis of SOLENAMA dtd. 29.08.2014 accordingly.  
..... This is true.

4. That, "**KUMARY MOUSUMI DEB & KUMARY RUBAI DEB**" D/O. Late Runu Deb and Smt. Dalia Barman (Deb) is the same person and identical one i.e. myself.  
..... This is true.

5. That, to avoid the future discrepancies to this effect I have decided to publish this declaration in the local gazette as well as Govt. gazette too.

..... This is true.

In acknowledgement whereof I am Swearing this affidavit today the 18th day of Nov., 2020 A.D. before the Notary Public, Agartala, West Tripura.

Deponent is identified by me  
Sd/- Illegible  
Advocate.

**TAPAS KUMAR DAS**  
NOTARY, Govt. of India  
Agartala, West Tripura.  
Regd. No. 8480 of 2011.

**Mousumi Deb**  
Deponent